

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/1282/2018  
M.A. No.60/1642/2018**

**Date of decision: 23.10.2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).**

...

Pritam Chand Khajuria, aged 60 years son of late Sh. Ram Chand Khajuria, Ex-SDE (Group Sales), BSNL Pathankot-145501 (Group B).

**... APPLICANT  
VERSUS**

1. Union of India through its Principal Secretary to the Department of Telecommunications, Ministry of Communication (Govt. of India), Sanchar Bhawan 20, Ashoka Road, New Delhi-110001.
2. Chief General Manager, Punjab Telecom Circle, Sector-34, Chandigarh-160022 (Group A).
3. General Manager, Telecom BSNL Pathankot-145001 (Group A).
4. Hemant Kumar Mahey, General Manager, Telecom BSNL Pathankot-145001 (Group A).
5. Avtar Chand, Chief Account Officer (T.A.) Telecom BSNL, Pathankot-145001. (Group A).

**... RESPONDENTS**

**PRESENT:** Sh. Tarun Sharma vice Sh. Paramjit Singh Jammu, counsel for the applicant.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. At the outset, learned proxy counsel for the applicant seeks permission to withdraw this O.A. along with M.A., with liberty to file a fresh one with better particulars, on the same cause of action.
2. Ordered accordingly.

**(AJANTA DAYALAN)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 23.10.2018.  
Place: Chandigarh.

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